

Monthly Disposal Statement of Hon'ble President/Members**December,2018****DELHI BENCH**

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	03
ANIL CHOUDHARY	29
BIJAY KUMAR	36
RACHNA GUPTA	62
C.L.MAHAR	22
Total	

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	
C J MATHEW	
S.K.MOHANTY	47
SANJIV SRIVASTAVA	61
Total	

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	68
SULEKHA BEEVI CS	63
P DINESHA	61
Total	

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	79
V.PADMANABHAN	47

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	176
RAJU	85
Total	

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	76
P.ANJANI KUMAR	9

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	176
DEVENDER SINGH	
Total	

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	
P. VENKATA RAO	
Total	

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	39
ARCHNA WADHWA	151
Total	

Total Disposal: -